

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1553**

TO BE ANSWERED ON THE 26TH July, 2016/ SHRAVANA 4, 1938 (SAKA)

SIMPLIFICATION OF RULES FOR GUN LICENCES

1553. SHRI V. ELUMALAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposals to simplify the rules for issuing Arms Licences and renewal of gun licences in the country;

(b) if so, the details thereof; and

(c) the action taken so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a), (b) & (c): Yes, Madam. The Arms Rules 2016 have been notified on 15th July, 2016. The scope of Arms Rules 2016 encompasses ease of procedures for different categories of licencees to bring transparency by ensuring time bound services in an automated record maintenance system.
